

**HIGH COURT OF KARNATAKA
BENGALURU**

February 05, 2021

NOTICE

The Advocates/Party-in-persons are hereby notified that with effect from 08.02.2021, the office objections with respect to Writ Petitions and Writ Appeals can be complied in the Reception hall situated in the Ground floor without obtaining prior appointment. However, the office objections with respect to all other categories of cases except Writ Petitions and Writ Appeals can be complied only after obtaining prior appointment as per existing procedure.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR (JUDICIAL)